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21.18 hrs.

APPROPRIATION (RAILWAYS) NO. 4 BILL*, 2004

Title: Introduction and passing of the Appropriation (Railways) No.4, 2004 (Bill passed).

MR. CHAIRMAN: The Minister may move for leave to introduce the Bill.

श्री लालू प्रसाद : महोदय, रेलवे के प्रयोजनार्थ वित्तीय वर्ष 2004-05 की सेवाओं के लिए भारत की संचित निधि में से कतिपय और राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-05 for the purposes of Railways."

The motion was adopted.

MR. CHAIRMAN: The Minister may now introduce** the Bill.

श्री लालू प्रसाद: महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

MR. CHAIRMAN: The Minister may now move for consideration of the Bill.

श्री लालू प्रसाद: महोदय, मैं प्रस्ताव करता हूँ :

"कि रेलों के प्रयोजनार्थ वित्तीय वर्ष 2004-05 की सेवाओं के लिए भारत की संचित निधि में से कतिपय और राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार किया जाए। "

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-05 for the purposes of Railways be taken into consideration. "

The motion was adopted.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 8.12.2004

** Introduced with the Recommendation of the President.

MR. CHAIRMAN: The House shall now take up clause-by-clause consideration.

The question is :

"That clauses 2 and 3 stand part of the Bill. "

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

MR. CHAIRMAN : The Minister may now move that the Bill be passed.

श्री लालू प्रसाद : सभापति महोदय, मैं प्रस्ताव करता हूँ :

"कि विधेयक पारित किया जाये। "

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

MR. CHAIRMAN: The House stands adjourned to meet again tomorrow, the 9th December 2004 at 11 a.m.

21.21 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Thursday, December 9, 2004/Agrahayana 18, 1926 (Saka).*
